NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 1337 of 2019

IN THE MATTER OF:

Pegasus Asset Reconstruction Pvt. Ltd. ...Appellant

Versus

Yashomati Hospitals Pvt. Ltd. ...Respondent

For Appellant: Mr. Dinkar Singh and Ms. Priyanka Narang, Advocates

For Respondent: Ms. Pallavi Sen Gupta, Mr. Ajesh Kumar Shankar and Ms. Saranya Devi, Advocates

O R D E R
(Virtual Mode)

24.08.2020 Learned Counsel for the Appellant states that he will file brief Written Submissions today. The Registry to accept. Learned Counsel for the Respondent wants time to file brief Written Submissions as he says he was not well. Opportunity is given. The brief Written Submissions may be filed within two weeks.

List the Appeal as 'Part Heard' on **15th September, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Mr. Kanthi Narahari]
Member (Technical)

Basant B/md /